

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, DELHI**

ORDER

The following transfers and postings are hereby made in official exigency with immediate effect:

Sl. No.	Name of the Officials	From	To
1	Sh. Ajay Kumar S/o Sh. Lekh Ram EC: 26406380	PA in the court, previously presided over by Ms. Sujata Kohli, Principal District & Session Judge-cum-spl. Judge (PC-Act) CBI, RADC, New Delhi	PA in the court of Ms. Santosh Snehi Mann, Spl. Judge (PC-Act) CBI, RADC, New Delhi (till further order)
2	Sh. Ajay Yadav S/o Surinder Singh Yadav EC: 13172	JA in the Caretaking Branch, RADC, New Delhi	JA in the Record Room & Digitization Cell, RADC, New Delhi (till the Joining of Sh. Akash Yadav, JJA)

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.


(RAJIV MEHRA)

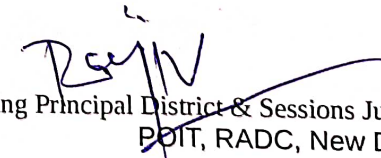
Officiating Principal District & Sessions Judge/
POIT, RADC, New Delhi

No E- 23255-21275/DJ/P&T/Admn/Lockdown/RADC/2020

Dated, Delhi the 4/12/20

Copy forwarded for information and necessary action to :

1. Ld. Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi
2. Ld. Officer-in-Charge, Administration Branch, RADC, Delhi
3. The DDO, Central District, Tis Hazari Courts, Delhi for information and necessary action.
4. The Administrative Officer (J), Admn. I, II, Central District, Tis Hazari Courts, Delhi for information and necessary action.
5. The Branch Incharge and Reader to the Concerned Branch/Court.
6. The Concerned Officials.
7. The PS to the undersigned.
8. Dealing Official Leave Seat, RADC, Delhi
9. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
10. The Dealing Official T&P – I, II Personal File/CR/Leave/Website Committee/R&I-LAYERS seat,THC, Delhi


Officiating Principal District & Sessions Judge/
POIT, RADC, New Delhi